

**SPECIAL BENCH**

**ITEM NO. 126**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**APPEAL 11/ALD/2022**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> March,  
2023, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>PR. COMMISSIONER OF INCOME TAX V/S M/S FADEL MARKETING SERVICES PVT. LTD. AND ANR.</b>
<b>UNDER SECTION</b>	<b>252(3) R/W 252(1) OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

None.

: *For the Petitioner*

None.

: *For the Respondents*

**ORDER**

None for the parties.

Let the matter be listed on 12<sup>th</sup> April, 2023.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Harnam Singh Thakur)  
Member (Judicial)**

**14<sup>th</sup> March, 2023**

*Md. Zaid  
(Stenographer)*